

**HIGH COURT OF ANDHRA PRADESH::HYDERABAD
ABSTRACT**

PUBLIC SERVICES - Andhra Pradesh State Judicial Service - District and Sessions Judges - Postings and Transfers - ORDERS - ISSUED.

ROC.NO.7006/2013-B.SPL.

NOTIFICATION NO.1378-B.SPL.

DATED:14.11.2013.

The High Court is pleased to order the following Postings and Transfers:-

I

Sri G.Dasappa, Presiding Officer, Labour Court-I, Hyderabad is transferred and posted as Chief Judge, City Civil Court, Hyderabad (Post kept vacant)

- i) Sri G.Dasappa, will immediately handover charge of his post to the Presiding Officer, Labour Court-II, Hyderabad, and proceed to his new station. He shall take charge of his post from II Addl. Chief Judge, City Civil Court, Hyderabad.
- ii) The Presiding Officer, Labour Court-II, Hyderabad will be in full additional charge of the post of Presiding Officer, Labour Court-I, Hyderabad, until further orders.

II

Sri K.Ashok Babu, Chairman, Sales Tax Appellate Tribunal, Hyderabad is transferred and posted as Prl. District and Sessions Judge, Rangareddy District (Post kept vacant)

- i) Sri K.Ashok Babu, will immediately handover charge of his post and also the post of Presiding Officer, State Transport Appellate Tribunal, Hyderabad which post he is holding full additional charge to the Chairman, Industrial Tribunal-I, Hyderabad and also handover charge of the posts of Chairman, II and III Members, Tribunal for Disciplinary Proceedings, Hyderabad which posts he is holding full additional charge to IX Addl. District and Sessions Judge, City Civil Court, Hyderabad and proceed to his new station. He shall take charge of his post from I Addl. District and Sessions Judge, Rangareddy.
- ii) The Chairman, Industrial Tribunal-I, Hyderabad, will be in full additional charge of the posts of Chairman, Sales Tax Appellate Tribunal, Hyderabad and Presiding Officer, State Transport Appellate Tribunal, Hyderabad. until further orders.

- iii) The IX Addl. Chief Judge, City Civil Court, Hyderabad will be in full additional charge of the posts of Chairman, II and III Members, Tribunal for Disciplinary Proceedings, Hyderabad, until further orders

III

Sri S.M.Rafee, Presiding Officer, Andhra Pradesh Wakf Tribunal, Hyderabad is transferred and posted as Prl. District and Sessions Judge, Guntur (Post kept vacant)

- i) Sri S.M.Rafee, will immediately handover charge of his post to the Presiding Officer, Labour-II, Hyderabad and proceed to his new station. He shall take charge of his post from I Addl. District and Sessions Judge, Guntur.
- ii) The Presiding Officer, Labour-II, Hyderabad, will be in full additional charge of the post of Presiding Officer, Andhra Pradesh Wakf Tribunal, Hyderabad, until further orders.

IV

Sri M.Lakshminarayana, I Addl. District and Sessions Judge, West Godavari at Eluru, is transferred and posted as Prl. District and Sessions Judge, Vizianagaram (Post kept vacant)

- i) Sri M.Lakshminarayana, will immediately handover charge of his post to the II Addl. District and Sessions Judge, West Godavari at Eluru, and also the post of Special Judge for trial of cases under SCs and STs (POA), Act, 1989-cum-VIII Addl. District and Sessions Judge, Eluru, which post he is holding full additional charge to the Judge, Family Court, Eluru, and proceed to his new station. He shall take charge of his post from I Addl. District and Sessions Judge, Vizianagaram.
- ii) The II Addl. District and Sessions Judge, West Godavari at Eluru, will be in full additional charge of the post of I Addl. District and Sessions Judge, West Godavari at Eluru, until further orders.
- iii) The Judge, Family Court, West Godavari at Eluru, will be in full additional charge of the post of Special Judge for trial of cases under SCs and STs (POA), Act, 1989-cum-VIII Addl. District and Sessions Judge, Eluru, until further orders.

V

Sri I.Ramesh, I Addl. District and Sessions Judge, Srikakulam is transferred and posted as Prl. District and Sessions Judge, Khammam (Post kept vacant)

- i) Sri I.Ramesh, will immediately handover charge of his post to the Prl. District and Sessions Judge, Srikakulam, and proceed to his new station. He shall take charge of his post from I Addl. District and Sessions Judge, Khammam.
- ii) The Prl. District and Sessions Judge, Srikakulam, will be in full additional charge of the post of I Addl. District and Sessions Judge, Srikakulam, until further orders.

NOTE: The Order placed in the High Court's Web Site <http://hc.ap.nic.in> and the downloaded copy from the web site is valid for relieving and joining duty.

S. Jayaram
REGISTRAR (VIGILANCE)

To

1. The Officers concerned.
2. The Prl. Secretary to the Hon'ble the Chief Justice and Personal Secretaries to the Hon'ble Judges (for placing before Their Lordships kind perusal)
3. The Personal Secretaries to the Registrars, and District Judge (Enquiries), High Court of A.P., Hyderabad (for placing before the Registrars for information)
4. The Central Project Coordinator, High Court of A.P., Hyderabad.
5. The Accountant General, Andhra Pradesh, Hyderabad
6. The Secretary to Government, Law (L.A. & J-Cts.C) Dept., Hyderabad
7. The Secretary to Government, Legal Affairs, Law Dept., Hyderabad
8. The Secretary to Government, Law (L.A & J - SC.F) Dept., Hyderabad
9. The Director of Treasuries and Accounts, Hyderabad
10. The Director, A.P. Judicial Academy, Secunderabad
11. The Chief Judge, City Civil Court, Hyderabad
12. The Member Secretary, A.P. State Legal Services Authority, Hyderabad.
13. The Secretary, A.P. High Court Legal Services Committee, High Court, Hyderabad
14. **THE PRL. DISTRICT AND SESSIONS JUDGES:**
Guntur, Khammam, Rangareddy District, Srikakulam, Vizianagaram, and West Godavari at Eluru.

- 15. THE I ADDL. DISTRICT AND SESSIONS JUDGES:**
Guntur, Khammam, Rangareddy District, Srikakulam, Vizianagaram, and West Godavari at Eluru.
16. The II Addl. Chief Judge, City Civil Court, Hyderabad.
17. The Chairman, Sales Tax Appellate Tribunal, Hyderabad
18. The Chairman, Industrial Tribunal-I, Hyderabad,
19. The Chairman, Tribunal for Disciplinary Proceedings, Hyderabad.
20. The II and III Members, Tribunal for Disciplinary Proceedings, Hyderabad
21. The Presiding Officer, Andhra Pradesh State Transport Appellate Tribunal, Hyderabad.
22. The Presiding Officer, Andhra Pradesh Wakf Tribunal, Hyderabad
23. The Presiding Officer, Labour Courts-I, II and III, Hyderabad
24. The Secretary, Andhra Pradesh State Judicial Officers Association (Sri V.Jaya Surya, Prl. District and Sessions Judge, Visakhapatnam)
25. The Pay and Accounts Officer, Hyderabad.
- 26. THE DISTRICT TREASURY OFFICERS:**
Guntur, Khammam, Rangareddy District, Srikakulam, Vizianagaram, and West Godavari at Eluru.
- 27. THE SECTION OFFICERS:-**
(a) B.Section, (b) D.II Section, (c) Vigilance Cell, (d) E.Section (e) Work Review Cell, (f) O.P. Cell, (g) D.Budget, (h) Enquiry Cell (i) Computer Section, (J) Special Officers Section, High Court of Andhra Pradesh, Hyderabad
- 28. THE EDITORS:**
1. THE HINDU, HYDERABAD.
 2. THE DECCAN CHRONICLE, SECUNDERABAD
 3. THE NEW INDIAN EXPRESS, HYDERABAD
 4. THE EENADU, HYDERABAD
 5. THE VAARTHA, HYDERABAD.
 6. THE ANDHRA JYOTHI. HYDERABAD.
 7. THE ANDHRA PRABHA, HYDERABAD.
 8. THE SIASAT, HYDERABAD
 9. THE JANATHA DAILY, 20-125, 4th Street, Sarada Nagar Colony, Dilsukhnagar, HYDERABAD.